NOTIFICATION

No.PFG(1040)/2013-Ad.I ................. The President is pleased to appoint Shri M.J. Joseph, FCAS (1979) as Additional Secretary to the Government of India in the Ministry of Corporate Affairs with effect from the forenoon of 22nd January, 2013.

(Kshitish Kumar)
Under Secretary to the Govt. of India

The Manager,
Government of India Press,
Faridabad (Haryana) – along with Hindi Version.

Endt. No.PFG(1040)/2013-Ad.I

1. Shri M.J. Joseph, Additional Secretary, MCA.
2. PS to Corporate Affairs Minister.
3. Sr.PPS to Secretary/PS to AS/PS to JS(R)/PS to JS(M)/PS to JS(SP).
4. Department of Personnel and Training, Office of the Establishment Officer w.r.t. to their communication No. 14/I/2013-EQ(SM-I) dated 15.01.2013.
5. Secretary, Department of Expenditure, North Block, New Delhi.
6. Secretary, Ministry of Urban Development, Nirman Bhawan, New Delhi.
7. President’s Secretariat, New Delhi.
8. Vice President’s Secretariat, New Delhi.
9. Prime Minister’s Office, South Block, New Delhi.
12. Lok Sabha Secretariat, New Delhi.
13. All Officers/Sections in the MCA.
14. CAT/CCI/CLB/SFIO.
15. All RDs/RoCs/OLs.
17. Office of the Pr. Chief Controller of Accounts, Central Board of Excise & Customs, AGCR Building (1st Floor), New Delhi w.r.t. their Office Order No.319 dated 21.01.213. It is requested that the service book and the LPC of the officer may be furnished to this Ministry at the earliest.
18. The Pay and Accounts Officer, Ministry of Corporate Affairs, New Delhi.
19. Cash Section.
20. Service Book of the Officer.
22. e-Governance Cell for uploading on website of MCA under ‘New appointments’.
23. Guard File.

(Kshitish Kumar)
Under Secretary to the Govt. of India